

construction activities such as Land Acquisition, Utility Shifting, Forest Clearance etc. which are in the domain of State Governments. However projects are completed in time after completion of pre-construction activities. All the stretches identified under Bharatmala Pariyojana phase-I including Border and international connectivity roads are targeted to be completed by 2021-22.

Release of Central Road Fund for project in Tamil Nadu

2833. SHRI A. VIJAYAKUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total amount of Central Road Fund released/to be released to Tamil Nadu since 2014;
- (b) if so, amount of funds not provided which caused pendency of projects; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) An amount of ₹ 1518.83 crore has been released to Tamil Nadu since 2013-14 as against Central Road Fund (CRF) accrual of ₹ 1613.33 crore during the same period. Funds are released on the basis of Utilisation Certificate furnished by the State Government for works approved under CRF scheme as per CRF Rules.

NH projects in Kerala

2834. SHRI M. P. VEERENDRA KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has sanctioned certain National Highways (NHs) and bypasses including ongoing projects in Kerala;
- (b) if so, the details thereof and the State roads declared as NHs during the last three years and current-year; and
- (c) the amount sanctioned for these projects, road-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The details of the ongoing /sanctioned development projects in the state of Kerala are given in Statement (*See*

below). No State roads have been declared as new National Highway in the State of Kerala during the last three years and the current year. However, this Ministry has approved about 485 kms of State Roads in Kerala as "In-principle" National Highways subject to the outcome of the Detailed Project Report (DPR) and the cost of preparation of DPR is ₹ 19.61 crore.

Statement

Details of Ongoing/Sanctioned Development Projects in Kerala

Sl. No.	Name of the project	Sanctioned/ Approved Cost in ₹ crore
1	2	3

NHAI

1.	Four Laning of Thiruvananthapuram Bypass from Kazhakuttom to Mukkola (km 0/000 to km 26.500) on NH-66	845.24
2.	Six Laning of Vadakkanchery (km 240.000) to Thrissur (km 270.000) on NH-544	910.28
3.	Four Laning of Thiruvananthapuram Bypass from Mukkola to Kerala / Tamilnadu Border (km 26.500 to km 43.000) on NH-66	1435.43
4.	Four Laning of Thalassery-Mahe Bypass from km 170.600 to km 189.200 on NH-66	1181
5.	6-laning of Kozhikode Bypass from km 230.400 to km 258.800 on NH-66	1710.00
6.	ROB at Neleshwaram on NH-66	81.87
7.	Elevated Highway between Kazhakkottam to Technopark Junction NH-66	317.31
8.	Construction of Service Road at Mulavukad area from km 12.300 to km 14.900 on LHS in the Four lane NH Connectivity to ICTT Vallarpadam on NH-966A	21.47

1	2	3
---	---	---

State PWD

1.	Widening to 2 lane with paved shoulders from km 87/000 to km 133/720 (Nattukal to Thanau Junction in Palakkad) of NH 966(Old NH-213) on EPC mode	294.26
2.	Rehabilitation and upgradation of NH-85 (Old NH-49) from km 119/017 to km 161/300 (Design chainage km 119/017 to km 160/800) (Bodimettu to Munnar) to 2 lane with paved shoulders on EPC mode	380.76
3.	Strengthening from km 0/0 to km 16/100 of NH-183A	14.408
4.	Strengthening of carriage way from km 64/0 to km 87/0 of NH -966 (Old NH-213)	60.110
5.	Strengthening of carriage way from km 15/656 to km 54/000 of NH -966 (Old NH-213)	71.593
6.	Strengthening of carriage way from km 89/100 to km 103/200 of NH-183A	16.493
7.	Strengthening from km 16/00 to km 41/500 of NH-185	35.174
8.	Strengthening from km 55/250 to km 60/953 of NH-185	6.577
9.	Strengthening from km 202/00 to km 248/530 of NH-85 (Old NH-49)	58.724
10.	Strengthening from km 0/00 to km 20/000 of NH-744	22.897
11.	Strengthening from km 161/300 to km 184/000 of NH-85 (Old NH-49)	26.127
12.	Strengthening from km 76/000 to km 117/600 of Old NH-212	55.380
13.	Strengthening from km 0/000 to km 5/920 of Old NH-966B (Old NH-47A)	7.9406
14.	Strengthening from km 136/600 to km 172/200 of NH-183 (Old NH-220)	39.971
15.	Strengthening from km 185/500 to km 215/480 excluding km 205/180 to km 210/900 of NH-183 (Old NH-220)	34.783

1	2	3
16.	Construction of 6.80 km 2 lane with paved shoulders Alappuzha bypass on NH-47 (New NH-66) from km 408/100 to 414/900 on EPC basis with 50:50 cost sharing between Government of Kerala and Government of India (MORTH)	348.43
17.	Construction of 13.0 km 2 lane with paved shoulders Kollam bypass on NH-47 (New NH- 66) from km 486/500 to 499/500 on EPC basis with 50:50 cost sharing between Government of Kerala and Government of India (MORTH)	352.05
18.	Construction of Pathiri bridge at km 89/400 on NH-766 (Old NH-212)	5.23
19.	Reconstruction of Kazhuthurutty Bridge at km 69/960 of NH-744	3.35
20.	Reconstruction of Muruganpanchal Bridge at km 76/00 of NH-744	3.25
21.	Providing road safety measures between km 15/0 to 57/0 of Calicut Kollangal road of NH-766 (Old NH-212)	20.12
22.	Construction of gabion wall with necessary road safety measures from km 45/700 to km 46/100 on NH-208 (New NH-744)	2.39

Data bank of accident videos

2835. SHRI N. GOKULAKRISHNAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government is creating a bank of real accident videos that will be put in the public domain to raise awareness;

(b) if so, the details thereof;

(c) whether it is also a fact that actual videos have greater impact on the mind than any other message;

(d) whether it is also a fact that Government has started work to have a collection of verified videos of real road accidents; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) No, Sir. The Ministry does